Central Administrative Tribunal Principal Bench, New Delhi

CP No.227/2017 in OA No.3941/2015 MA No.2912/2016

New Delhi this the 29th day of January, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Praveen Mahajan, Member (A)

- 1. Puneet Kumar, (90021881) (Appointment) Aged about 29 years S/o Shri Mehar Singh R/o A-197, Gali No.5, Jagdamba Colony Johripur, Delhi – 110 094.
- 2. Ranjeev Shokeen, (90025443) (Appointment) Aged about 40 years S/o Shri Balwan Singh R/o H.No.6A, Nilothi Village, Delhi.
- 3. Parveen Kumar, (90059004) (Appointment)
 Aged about 33 years
 S/o Shri Mahender Singh
 R/o RZ-24, Block-A, Phase-IV, Prem Najafgarh
 New Delhi 110 043.

... Petitioners

(By Advocate: Shri M.K.Bhardwaj)

VERSUS

- 1. Shri M.M.Kutty
 Chief Secretary
 Govt. of NCT of Delhi
 New Secretariat, I.P.Estate
 New Delhi.
- 2. Dr. A.C.Verma
 Chairman
 Delhi Subordinate Service Selection Board
 FC-18, Institutional Area, Karkardooma
 Delhi 110 092.
- 3. Shri A. Anbarasu
 Principal Secretary (Services)
 Govt. of NCT of Delhi
 New Secretariat, IP Estate
 New Delhi.

...Respondents

(By Advocate: Shri K.M. Singh)

ORDER (Oral)

Hon'ble Mr. Raj Vir Sharma, Member (J):

Shri K.M.Singh, learned counsel for alleged contemnors submitted that this matter is sub-judiced before the Hon'ble High Court of Delhi in a Writ Petition (C) No.5756/2017.

- 2. Shri M.K.Bhardwaj, learned counsel also agreed that this petition may be closed with the permission for revival of the contempt.
- 3. In view of the above, the CP is closed. Notices are discharged. However, the petitioners are at liberty to revive the CP, if such need arises.

(Praveen Mahajan) Member (A) (Raj Vir Sharma) Member (J)

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